

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. †3375**

**TO BE ANSWERED ON THE 6TH DECEMBER, 2016/ AGRAHAYANA 15, 1938
(SAKA)**

SMUGGLING IN BORDER AREAS

**†3375. SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:
SHRIMATI REKHA VERMA:
SHRI SISIR KUMAR ADHIKARI:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether various items including narcotics and weapons are being smuggled into the country on a large scale from across the border;

(b) if so, the details of the cases reported, smugglers arrested and the quantum of narcotics and weapons confiscated during each of the last three years and the current year, border-wise;

(c) whether the terrorist outfits active in the country are involved in the smuggling of the said items;

(d) if so, the details of such cases that came to light during the said period, border wise; and

(e) the steps taken by the Government to curb cross-border smuggling?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) & (b): There are cases of smuggling of narcotics and weapons into the country from across the border. The details of the cases reported, smugglers arrested and the quantum of narcotics and weapons confiscated during each of the last three years and the current year, border-wise, are given at 'Annexure'.

(c) & (d): There have been no reports of involvement of terrorist outfits in cross-border smuggling of narcotics and weapons.

(e): To check cross border smuggling of narcotics and weapons along India's international borders, the Government have adopted a multi-pronged approach which, inter-alia, includes round the clock surveillance & patrolling on the borders and establishment of observation posts; construction of border fencing, border patrol roads and flood lighting; introduction of modern and hi-tech surveillance equipment; introduction of technological solutions for improved border surveillance, upgradation of intelligence set up and coordination with the State Governments and concerned intelligence agencies.

(A) Details of Smuggling of Drugs/Narcotics												
Border	2013			2014			2015			2016 (upto 31/10/2016)		
	No. of Cases	Quantity Seized (in Kgs)	Nos of Smugglers Arrested	No. of Cases	Quantity Seized (in Kgs)	Nos of Smugglers Arrested	No. of Cases	Quantity Seized (in Kgs)	Nos of Smugglers Arrested	No. of Cases	Quantity Seized (in Kgs)	Nos of Smugglers Arrested
Indo-Bangladesh Border	478	8050.849	39	552	15333.78	33	528	16658.16	24	653	9319.47	51
Indo-Pakistan Border	38	331.585	6	100	434.954	11	52	409.213	11	49	287.96	34
Indo-China Border	0	0	0	0	0	0	0	0	0	0	0.00	0
Indo-Nepal Border	217	8298.542	143	184	1189.3	208	141	1408.273	147	183	2783.02	224
Indo-Bhutan Border	9	648.15	0	18	1736.64	18	36	7494.175	25	41	9609.79	43
Indo-Myanmar Border	46	584.222	82	37	194.497	51	34	500.735	44	22	573.37	13

(B) Details of Smuggling of Weapons												
Border	2013			2014			2015			2016 (upto 31/10/2016)		
	No. of Cases	Quantity Seized (in Nos)	Nos of Smugglers Arrested	No. of Cases	Quantity Seized (in Nos)	Nos of Smugglers Arrested	No. of Cases	Quantity Seized (in Nos)	Nos of Smugglers Arrested	No. of Cases	Quantity Seized (in Nos)	Nos of Smugglers Arrested
Indo-Bangladesh Border	32	46	25	38	60	54	33	72	27	32	68	22
Indo-Pakistan Border	14	32	10	20	25	14	13	18	1	24	43	27
Indo-China Border	0	0	0	0	0	0	0	0	0	0	0	0
Indo-Nepal Border	52	85	48	38	45	38	50	76	62	27	36	39
Indo-Bhutan Border	17	23	7	38	65	35	26	43	41	19	28	15
Indo-Myanmar Border	23	250	28	7	185	9	8	78	11	38	67	80